

REGISTRAR

13.09.07

List O.A./CCP/R.A.
before Hon'ble Bench for
Adm./F.O./F.H. On

06/11/07

[Signature]
REGISTRAR

(3)

REGISTRAR

06.11.07

List O.A./CCP/R.A.
before Hon'ble Bench for
Adm./F.O./F.H. On

10/12/07

[Signature]
By Registrar

O/R
no C.A. filed
5/12

O.A No. 736/07

REGISTRAR

10.12.07

List O.A./CCP/R.A.
before Hon'ble Bench for
Adm./F.O./F.H. On

24.01.08

[Signature]

24.01.08

Hon' Mr. A.K. Gaur, J.M.
Hon' Mr. Shailendra Pandey, A.M.

None for the applicant even in the revised call. The applicant has lost interest in prosecuting the case. The OA is therefore, dismissed in default and for non prosecution. Sri S. Singh Counsel for the respondents is present.

O/R
no C.A. filed
5/12

O/R
C.A. filed. no cont.
filed. 22/11/08

[Signature]
A.M.
11/08

[Signature]
J.M.